

**COMPETITION FACED IN FOREIGN
MARKETS BY INDIAN JUTE AND TEA
INDUSTRY**

5. SHRI SASANKASEKHAR SAN-
YAL: Will the Minister of FOREIGN
TRADE / fg%\$r otmvc *Tcft be pleased to
state:

(a) whether India's jute and tea industry |
are facing competition in foreign markets
following the initiative taken in different
countries in the matter of equivalent or
alternative production;

(b) what steps are being taken by
Government to meet the situation; and

(c) whether any fact finding committee !
has been set up in this behalf?

THE MINISTER OF FOREIGN I
TRADE/ f%%* strmr *njt (SHRI

L. N. MISHRA): (a) Yes, Sir.

(b) A statement is attached.

(c) No, Sir.

STATEMENT

The following steps have been taken to
meet competition in foreign countries in
the case of jute goods and tea:

Jute Goods—

(1) Production in Jute industry is
being stepped up to the maximum extent
possible.

(2) Modernisation of machinery and
diversification of production are being
encouraged by grant of soft loans
through the Industrial Finance
Corporation of India.

(3) All possible steps are being taken
to increase the yield and quality of raw
material (jute and mesta) within the
country.

(4) Research and promotional efforts
are being financially assisted from the
Marketing Development Fund-

Tea—

(5) Export duty on tea has been abo-
lished from 1-3-1970.

(6) Adhoc rebate of excise duty on tea
exports at rates varying with the price of
exported tea is allowed.

(7) A replanting subsidy scheme is in
operation for gardens in the plains and
hills;

(8) Offices of the Tea Board functio-
ning in London, Brussels, New York,
Cairo and Sydney undertake promotional
measures;

(9) Promotion of special packs of
Indian tea in selected markets abroad is
also undertaken.

(10) Generic promotion of tea in the
overseas markets for increasing con-
sumption of tea is also undertaken.

MISUSE OF RAILWAY PASS

6. SHRI J. P. YADAV: Will the Minister
of RAILWAYS/ ^ ^ be pleased to state:

(a) whether it is a fact that one Shri OP.
Dubey, Vice President of Uttariya Railway
Mazdoor Union, Mirzapur, was found
having misused first Class Card Pass No.
7889 by carrying an outsider as his 'atten-
dant' on the 16th June, 1969 ex. Allahabad
to Mirzapur by 2 Dn. Delhi Kalka Mail;

(b) if so, whether any action has been
taken against him for having misused the
Card Pass;

(c) if not, the reasons therefor;

(d) whether it is a fact that enquiries
were also instituted by the Vigilance
Organisation in this regard; and

(e) if so, the results thereof?